

**SHRI. KRISHNA CHANDRA HALDER :** Why are you diverting her from replying to my supplementary ?

**SHRI G.S. NIHALSINGHWALA :** May I know from the Minister whether it is a fact that the arms recovered from extremists in Punjab are foreign but they are replaced by Indian-made weapons by the police ?

**SHRI P. C. SETHI :** No, Sir, I have stated even before that as far as the arms recovered in Punjab are concerned, only a couple of revolvers with foreign markings were recovered and there is no question of police replacing the foreign arms recovered with Indian arms.

**DR. SUBRAMANIAM SWAMY :** Sir, first of all I would like to congratulate the Minister for clearing the air, so to speak. He said there is no systematic attempt being made for infiltrating this country with weapons and he said, the amount is small, and I think the debate about the threats to the country should be based on the background of that. Unfortunately, the public speeches of the Ruling Party members are not in consonance with the facts.

**PROF. N. G. RANGA :** What do you mean ?

**DR. SUBRAMANIAM SWAMY :** By that I mean, in the public speeches they say that foreign hand. Opposition and everybody is destabilizing the country. It is not that..... (*Interruptions*). The Minister has gone on record. I would like to know whether it is a fact that in Punjab among the weapons that they have found, they found only one or two with the foreign markings and whether it is a fact that the guns that are being used in Punjab are mostly country-made.

**SHRI P. C. SETHI :** Sir, I have said before that most of the arms which have been used in Punjab are mostly country-made or some of them are smuggled across the border and Government has taken ample measures to seal the borders so that no smuggling of arms is possible on the border.

**SHRI M. SATYANARARAN RAO :** Mr. Speaker, Sir, now as Mr. Nawal Kishore Sharma said, I am also not satisfied with the reply given by the hon. Minister. Now, this debate is going on. You are also in danger, I was not here on that day when the question was raised. Every day we hear that murders are taking place with foreign ammunition only. The hon. Minister is now stating here, 'it is not proper for me to say from which country these weapons and ammunitions are being imported here' If you are not able to find out, then who is going to find out. If you are afraid of disclosing the country's name. You please tell us ; otherwise please tell us clearly why from these countries the weapons are arranged and they are being encouraged not only by foreign countries, but also just now as our friend said, our own great Mr. Swamy is also encouraging them in this connection. I want to clearly impress upon you about this.

**DR. SUBRAMANIAM SWAMY :** Which Swamy ?—Swami Dharendra Brahmachari or Subramaniam Swamy ?

**SHRI M. SATYANARAYAN RAO :** Both.

(*Interruptions*)

**SHRI P. C. SETHI :** Sir, if the hon. Member means that the extremists are being encouraged by some foreign hands, then to that extent he is right. But if he means to say that some foreign powers are sending regular arms to India, then to that extent his version is not correct.

**Circulation of An 'Open Letter, By Akali Leader among Leaders of Commonwealth**

\*414. **SHRI RAJESH KUMAR SINGH :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) Whether Sant Harchand Singh Longowal, the Akali leader, had circulated an 'open letter' regarding Punjab problem among the Leaders of common wealth who were recently in Delh ; and

(b) if so, the details there of and the reaction of Government with regard thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR : (a) Government have seen the pamphlet brought out by the president of the Shiromani Akali Dal, but there is no verified information whether this was circulated among the CHOGM delegates.

(b) the pamphlet contains certain allegations. Appropriate legal action would be taken if material contained in it is found actionable.

श्री राजेश कुमार सिंह : पता नहीं मंत्री महोदय ने कैसे कह दिया कि :

“Government have seen the pamphlet brought out by the President of the Shiromani Akali Dal, but there is no varified information whether this was circulated among the CHOGM delegates.”

टिब्यून के एडीटोरियल में इमका उल्लेख आया है। कुछ बेमिस होगा तभी इनने बड़े पेपर में उल्लेख हुआ है, लेकिन मंत्री महोदय वरीफाई नहीं कर पाये कि मकुलेट हुआ है या नहीं।

मैं जानना चाहता हूँ कि उस पैम्फलेट में क्या एलीगेशन्स है। वे लोग इस पैम्फलेट के माध्यम से क्या कहना चाहते थे ? उसमें क्या दोषारोपण किए गए थे ? मैं यह भी जानना चाहता हूँ कि वह पैम्फलेट चोगम में कैसे पहुंच गया।

SHRI NIHAR RANJAN LASKAR : This pamphlet is with us. The whole thing is under examination. If any action can be taken under the law, we are examining that in consultation with the Ministry of Law. Whether this was distributed among the CHOGM delegates we have no confirmation so far.

श्री राजेश कुमार सिंह : मंत्री महोदय ने यह नहीं बताया है कि उस पैम्फलेट में क्या एलीगेशन्स है। क्या अकाली दल और उग्रवादी

दलों की मंशा विदेशी सहायता प्राप्त करने का है ? क्या कोई विदेशी शक्तियाँ या एजेन्सियाँ उनकी सहायता कर रही है, यदि हाँ, तो वे कौन कौन सी हैं ?

श्री प्रकाश चन्द्र सेठी : यह पैम्फलेट, जिसकी यह कापी है, सन्त हरचन्द सिंह लोंगाबाल के द्वारा लिखा गया है। यह कामनवेलथ कन्ट्रीज को यह बताने के लिए लिखा गया है कि सिखों के साथ अन्याय हो रहा है और सरकार युनाइटेड किंगडम को याद दिलाया गया है कि सिखों ने दोनों वर्ल्ड वार्ज में कितना सैन्नीफाइस किया है, इसलिए सिखों के साथ अन्याय नहीं होना चाहिए। लेकिन चोगम के डेलीगेट्स में यही पैम्फलेट बंटा है या नहीं, इसकी कोई कनफर्म रिपोर्ट नहीं है।

श्री राजेश कुमार सिंह : क्या इस एजीटेशन को विदेशी सहायता मिल रही है या नहीं ? आप बाहर तो यह कहते हैं, लेकिन मदन में इस पर प्रकाश क्यों नहीं डालते ? कौन से देश इस एजीटेशन की सहायता कर रहे हैं ?

श्री चन्द्र प्रकाश सेठी : कुछ अकाली लोग विदेशों में— कनेडा, युनाइटेड किंगडम और अमरीका में— हैं और वहाँ से सहायता आती है। जो सहायता चैक के माध्यम से आती है, उमको रोकने का हमने प्रयत्न किया है और रोका भी है। लेकिन जहाँ तक क्लैडिस्टाइन तरीके से सहायता प्राप्त करने का सवाल है, वह उनको मिलती है।

श्री मूल चन्द्र डागा : आज के पेपर में खबर आई है कि एक निरंकारी की हत्या बम्बर खालसा ने की है। उसमें कहा गया है कि उग्रपन्थी संगठन बम्बर खालसा ने स्वीकार किया है कि उसने 1981 से अब तक 35 निरंकारियों की हत्या की है। उन्होंने चेलेंज किया है - और नाम बताए हैं - कि हम ये हत्याएं करते रहेंगे। क्या सरकार को यह

जानकारी है कि ये कौन लोग हैं और इस बारे में उसने क्या कदम उठाए हैं ?

**डा० सुब्रह्मण्यम स्वामी :** बम्बर खालसा में कौन लोग हैं, यह बता दीजिए। मैं जानता हूँ कि उसको किसने बनाया है।

**श्री प्रकाश चन्द्र सेठी :** बम्बर खालसा और दूसरे संगठनों में कौन लोग हैं, यह डा० स्वामी को ज्यादा मालूम होगा, क्योंकि वह गोल्डन टेम्पल जाते रहते हैं। हमने इस समाचार को देखा है और पंजाब गवर्नमेंट को कहा है कि वह इस के सम्बन्ध में रिपोर्ट भेजे और जिन लोगों ने यह बयान दिया है, उनके खिलाफ आवश्यक कार्यवाही करे।

**श्री मूल चन्द डागा :** उन लोगों को नेशनल सिक्युरिटी एक्ट के अन्तर्गत गिरफ्तार करना चाहिए।

**श्री जमीलुर्रहमान :** इसमें दो राय नहीं हैं कि ये जो वाकिआत हो रहे हैं, उनसे मुल्क की सालमियत को खतरा है और लोगों को भी खतरा है। और अखबार में रोज खबर आ रही है कि आज यहाँ मारे गए, आज यहाँ मारे गए। आज के अखबार में तो यह भी खबर आई है कि वे जहाँ से भी चाहें हथियार हासिल कर सकते हैं, उनको कोई नहीं रोक सकता है। मैं सरकार से यह जानना चाहता हूँ कि इस बारे में आप क्या कदम उठाने वाले हैं? वे बोल रहे हैं कि जहाँ से भी चाहें हथियार हासिल कर सकते हैं। आखिर इसका कोई एख्तिताम भी होगा? आपने इस सिलसिले में क्या अदम उठाए हैं, उन लोगों के खिलाफ जो कि इस देश की यूनिटी को बिगाड़ने पर तुले हुए हैं?

**श्री प्रकाश चन्द्र सेठी :** जहाँ तक हथियार कहीं से भी प्राप्त करने का सवाल है, हमने बताया कि विदेशों से हथियार नहीं आ रहे हैं और यह दल कहीं से हथियार प्राप्त करने की कोशिश करेगा तो उसको रोकने का प्रयास किया जायेगा।

जहाँ तक इस बयान का ताल्लुक है, मैंने बताया कि पंजाब गवर्नमेंट को कहा गया है कि उनके खिलाफ केस रजिस्टर करें और उचित कार्यवाही करें। अभी तक यह रिपोर्ट केवल अखबार में देखी है, पंजाब गवर्नमेंट से कोई सूचना नहीं है।

**SHRI RATANSINH RAJDA :** Sir, this problem of Punjab has been agitating the mind of the entire country and this House has discussed it not once but twice. The house was rocked twice. You from the pedestal of the Speaker had also expressed your sentiments. Now, Sir, this entire House, all the sections of the House have asked the Government to take prompt measures. Even on that day, I had stated that times are extraordinary, demanding, extraordinary measures. But in spite of all this, the action taken by the Home Minister is falling short of the requirements.

Now, the Prime Minister is present in the House. So far, the Prime Minister has not opened her mouth or taken the House into confidence on this problem. We would like to know whether Government will see up even now, this is a challenge to the entire civilised society. Every day either Nirankari or some-body is killed. When the Speaker of the House is on the hit list and when some of the Members of Parliament are on the hit list, why the Government exhibits this impotency? How long are you going to tolerate this? Does this Government want to act, or not? Will Parliament be given clarifications on this? Will the Prime Minister take this House into confidence?

**AN HON. MEMBER :** You take action on Your people.

*(Interruptions)*

**SHRI RATANSINH RAJDA :** We would like to hear the Prime Minister. The Home Minister has spoken and he is very weak-kneed, I sympathise with him. Let the Prime Minister speak. Strong action is required.

**SHRI P. C. SETHI :** Whatever I have stated, as the Home Minister, I have to answer this.

I have stated in this regard that the details of the action to be taken cannot be spelt out here. That will be, taken at an appropriate time and then there is no question of feeling any impotency on this question. The Government is bound to act at an appropriate time without spelling out the details in the House.

*(Interruptions)*

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : I am astonished that the hon. Member thinks that I have not opened my mouth. Usually, they are complaining that I am talking too much. And I have certainly spoken a great deal.....

AN HON. MEMBER : Not inside the House.

SHRIMATI INDIRA GANDHI : Inside also when the occasion arises. There is no point in my interrupting a Minister who is giving a proper answer. But the problem is not solved by making speeches within Parliament or outside. Certain actions have to be taken. We have to do it within our

Constitution and within our laws. And if... statements are exaggerated, as they often are, in reporting, then that makes the solution of the problem much more difficult.

**Setting up of Electronics Project  
in States during Sixth Plan  
Period**

\*415. SHRI SATYAGOPAL MISRA : Will the PRIME MINISTER be pleased to lay a statement showing :

(a) the decision of Government to set up Electronics Projects in different States during the Sixth Plan Period ;

(b) the details thereof ; and

(c) the shortest distance of these Projects from the border area of our Country ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) to (c) A Statement is laid on the Table of the House.